

**Status of implementation of Sachar Committee's
Recommendations**

*103. DR. BHALCHANDRA MUNGEKAR: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) what is the status of the implementation of the Sachar Committee's recommendations;

(b) how much expenditure has been incurred in this regard during 2013-14 and 2014-15; and

(c) how much of this amount is specifically spent on education during the aforesaid period?

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA):

(a) The Sachar Committee submitted its report on 17th November, 2006. The Ministry of Minority Affairs circulated the recommendations/suggestions, contained in the report, to the concerned Ministries/Departments for examination and comments. Later, each recommendation was discussed in various rounds of inter-ministerial meetings. After detailed discussions, the Government accepted 72 recommendations out of 76 recommendations made by the Committee. Out of the remaining 4 recommendations, 3 recommendations were not accepted and 1 (one) recommendation was deferred.

For administrative convenience and effective implementation of 72 accepted recommendations, the Government took 43 decisions by clubbing the recommendations of similar nature in the following focus areas:

- (i) Education (15 decisions)
- (ii) Skill Development of Minorities (2 decisions)
- (iii) Access to credit (6 decisions)
- (iv) Special development initiatives (2 decisions such as Multi-sectoral Development Programme and Jawaharlal Nehru National Urban Renewal Mission)
- (v) Measures for affirmative action (4 decisions such as Setting up of National Data Bank and Assessment & Monitoring Authority, etc)
- (vi) Protection and Management of Waqf Properties (4 decisions), and,
- (vii) Miscellaneous (10 decisions such as Prevention of Communal Violence, Delimitation Act, Sensitization, Multi-Media campaign etc.)

Follow up action on all 43 decisions has been taken by the Government. Some of the decisions have already been implemented. The follow up action on remaining decisions is of on-going nature. The text of each recommendation, the details of each accepted recommendation, the details of decision taken and their up-to-date status, are available on the website of this Ministry www.minorityaffairs.gov.in.

(b) The status of physical and financial achievements in respect of the schemes, covered under the Sachar committee Recommendations, for the years 2013-14 and 2014-15 are given in the Statement-I (*See* below).

(c) The Ministry of Minority Affairs has made an expenditure of ₹ 2,223.81 crore and ₹ 2,442.56 crore in 2013-14 and 2014-15 respectively towards the schemes meant for education. Ministry of Human Resource Development is also implementing a number of schemes, meant for education, for which only physical targets are fixed and monitored. The details of such schemes for the years 2013-14 and 2014-15 are given in the Statement-II.

(f) Restructuring of NMDFC

After detailed exercise undertaken in this regard, the proposal of the Ministry to increase the authorized share capital of NMDFC from ₹ 1,500 crore to ₹ 3,000 crore was approved by the Government in February, 2015. The Government has also approved the restructuring of NMDFC. A High-Level Committee has been set-up to oversee restructuring of NMDFC. Besides, the Maulana Azad National Academy for Skills (MANAS) has been set up by the National Minorities Development and Finance Corporation (NMDFC) as a Special Purpose Vehicle (SPV), for meeting all up-gradation/skill development needs of Minority Communities. MANAS provides an all India level training framework, based upon tie-ups with Local/National/International training organizations (on PPP mode), for imparting training to the Minority population in skill sets that are in line with emerging market demands. MANAS is in the process of expanding its network of collaborations with all major stakeholders in the field of skill development and has launched Entrepreneurship & Skill Development Program (E&SDP) for 11,000 trainees during 2014-15 belonging to minorities in 8 States viz., J&K, Punjab, Uttar Pradesh, Maharashtra, Andhra Pradesh, Telangana, Tamil Nadu & Kerala. MANAS is linking the requirement of trained candidates with concessional credit schemes of NMDFC in order to help them set up their self-employment ventures and at the initial stage over 50% of the trained candidates are expected to set up their self-employment ventures.

(g) Multi-sectoral Development Programme (MsDP)

Multi-sectoral Development Programme (MsDP) was launched in 90 identified minority concentration districts (MCDs) in 2008-09. Subsequently, on 04.06.2013 the Government has approved the restructuring of Multi-sectoral Development Programme for implementation in 710 minority concentration blocks and 66 minority concentration towns during the 12th Five Year Plan.

Funds amounting to ₹ 953.21 crore and ₹ 767.86 crore were released to State/UTs during 2013-14 and 2014-15 respectively for infrastructure projects in identified minority concentration areas. Out of these, funds amounting to ₹ 434.26 crore and ₹ 430.62 crore were released to State/UTs during 2013-14 and 2014-15 respectively for educational infrastructure.

1	2	3	4	5	6	7	8	9	10	11
		(h) Waqf matters	<p>A Public Sector Undertaking namely National Waqf Development Corporation (NAWADCO) has been incorporated by the Government with an authorized share capital of ₹ 500 crores and paid up capital of ₹ 100 crore, to finance the development of Waqf properties for public purposes throughout the country.</p> <p>The Waqf (Amendment) Bill, 2013, with proposed amendments in the Waqf Act, 1995, was passed by both the Houses of Parliament and Waqf Amendment Act, 2013 has been enacted. With the enactment of Waqf Amendment Act, Model Waqf Rules have also been prepared and circulated to States/UTs for adoption.</p>							
2.	D/o School Education and Implementing Ministry and Department Literacy	(A) Sarva Shiksha Abhiyan								
		(a) Number of Primary Schools Constructed	302	274	257	235	-	-	-	-
		(b) Number of Upper Primary Schools Constructed	42	39	Targets have not been fixed		-	-	-	-
		(c) Number of Additional Class Rooms Constructed	123	120	6493	5835	-	-	-	-
		(d) Number of Posts for Teachers sanctioned	179	120	49	Nil	-	-	-	-
		(e) Number of New Primary Schools opened	133	131	Targets have not been fixed		-	-	-	-
		(f) Number of New Upper Primary Schools opened	22	19			-	-	-	-

(g) Kasturba Gandhi Balika Vidyalyayas (KGBVs) operationalised in educationally backward blocks having substantial minority population (No.)	555 KGBVs operationalised since inception (2006-07). A total of 346,308 girls are reported to be enrolled in KGBVs.			
(B) Scheme for Providing Quality Education in Madarsas	-	-	₹ 182.73 crore sanctioned for 14859 Madarsas and 35376 teachers	₹ 108.68 crore sanctioned for 11654 Madarsas and 26619 teachers
(C) Scheme for Infrastructure Development of Minority Institutions	-	-	₹ 24.99 crore released for 229 institutions	₹ 12.26 crore released for 131 minority
(D) Rashtriya Madhyamik Shiksha Abhiyan	For universalization of access to quality education at secondary stage, a scheme called Rashtriya Madhyamik Shiksha Abhiyan (RMSA) has been approved. The scheme envisages preference to minority concentration areas in opening of Government schools. State Governments have been advised to accord priority to setting up new/upgraded schools in minority concentration areas while appraising proposals under this scheme. Since implementation of RMSA from 2009-10 up to 31.03.2015			
(E) Saakshar Bharat/Maulana Azad Taleem-e-Balighan	The Department of School Education and Literacy has launched 'Saakshar Bharat' the new variant of the National Literacy Mission on 08.09.2009 for implementation during the 11th Plan with an objective to make 70 million non-literate adults literate by the end of the Plan. The scheme has special focus on women, belonging to Minorities. It is proposed to cover 12 million Muslim (10 million women and 2 million men) under the programme. Saakshar Bharat is being implemented in 372 districts out of 410 eligible districts where adult female literacy is 50% or below as per 2001 Census.			

has approved the extension of the scheme to students studying in privately managed unaided schools located in SC, ST and Minority Concentrated Districts; benefitting approximately 60.37 lakh children in 29116 schools in MCDs and special focused districts (utilization of funds not collated separately in respect of minority proposals).

MHRD has reported that a meeting of the Expenditure Finance Committee (EFC) for revisions/modifications in the norms of MDM was held on 30.01.2014, wherein it was decided with the approval of competent authority that the components of extension of MDM scheme to private schools in Special Focused Districts (SFDs) in SC/ST and minority concentration areas and coverage of 25% children admitted in private schools under section 12(1)(c) of RTE Act and coverage of children of pre-primary schools located in elementary schools during 12th Plan would be considered for implementation after a thorough review of the scheme. The EFC noted that the aforesaid proposal of extension of MDM scheme may be taken on later by MHRD after a thorough review, for which a separate proposal would be prepared if such a change is felt necessary by MHRD.

3. M/o Housing and urban Poverty Alleviation	(A) Swarn Jayanti Shahari Rojgar Yojana (SJSRY) renamed as National Urban Livelihoods Mission (NULM)							
	1. No. of persons imparted skill training	Started in 2014-15	75000	29880	-	-	-	-
	2. Placement of skill trained persons (Nos.)		18750	9979	-	-	-	-
	3. No. of bene-ficiaries assisted for setting up individual & group micro-enterprises		9000	5668	-	-	-	-
	4. No. of persons in SHGs formed		60000	67614	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11
		5. No. of persons in SHGs covered under bank linkages			4500	Not being reported by States/UTs	-	-	-	-
		6. SJSRY-Financial					79.99	89.74	155.70	-
	(B)	Basic Services for Urban Poor (BSUP) (cumulative figures)					-	₹ 6813.03 crore (23.85% of total project cost) sanctioned for 108 projects (23.85% of total projects) in 17 cities/towns (26.15% of total area covered)	-	₹ 5795.18 crore (25.54% of total project cost) sanctioned for in 24 cities/towns (38.71% of total area covered)
	(C)	Integrated Housing and Slum Development Programme (IHSDP)					-	₹ 2,237.06 crore (19.15% of	-	₹ 2193.84 crore (23.21% of

	(cumulative figures)				total project cost) sanctioned for 144 projects (13.48%) in 103 cities/towns (11.32% of total area covered)	total project cost) sanctioned in 138 cities/towns (15.59% of total area covered)	
4. M/o Skill Development and Entrepreneurship (Earlier: M/o Labour and Employment)	Industrial Training Institutes (ITIs)	60 (cumulative)	4.80	23.44	9.36	6.12	
				(including ₹ 23.20 crore released towards additional funding in 2013-14 due to revision of Institutional Development Plan)			
5. D/o Financial Services	Bank credit under Priority Sector Lending (total outstanding)		251968.07	240837.98	292206.58	269644.05	

Written Answers to

[8 December, 2015]

Starred Questions 53

1	2	3	4	5	6	7	8	9	10	11
	Opening of new Bank Branches/awareness campaigns	(a) A total of 19,119 branches of Public Sector Banks have been opened in areas with substantial minority population up to 31.03.2014. During 2014-15, 1,153 New Bank Branches have been opened in MCDs. (b) 4,353 entrepreneur development programmes (EDPs) were organized during 2014-15 and the number of beneficiaries was 78,063 while ₹ 207.91 crore were provided as financial assistance to 24,629 beneficiaries. 9,048 awareness campaigns were held in 3,318 Districts/Towns/Blocks having substantial minority population covering 6,651 branches during 2014-15.								
6.	M/o Urban Development	Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) (cummulative)	-	-	-	-	-	₹ 2,821.76 crore sanctioned in 95 minority concentration cities/towns	-	₹ 2048.91 crore sanctioned for 118 projects in 95 minority concentration cities/towns
		Urban Infrastructure and Governance (UIG) (cummulative)	-	-	-	-	-	₹ 10,805.74 crore sanctioned in 19 minority concentration cities/towns	-	₹ 10259.78 crore sanctioned for 81 projects in 18 minority concentration cities/towns

Implementing Ministry/ Department	Representation of minorities in Urban local bodies	The State Governments have been advised by the Ministry of Urban Development to improve representation of minorities in local bodies. Necessary action has been taken for Urban Local Bodies by 18 States/UTs.
	Exemption of Waqf properties from Rent control Act	11 States have amended their respective rent control acts for exemption of Waqf properties. In other States/UTs, it is in various stages of implementation.
7. D/o Personnel and Training	Appropriate training modules to be prepared	Action has been taken in this regard and State Governments/UT Administrations have been given modules for training.
8. M/o Home Affairs	The Prevention of Communal Violence (Access to Justice and Reparations) Bill	‘Public Order’ and ‘Police’ being State subjects under the Constitution of India, the responsibility of dealing with communal violence, registration, investigation/ inquiry and prosecution of crimes and maintaining relevant data in this regard rests primarily with respective State Government. However, under Prime Minister’s New 15 Point Programme (PM’s New 15PP) for the Welfare of Minorities, the Government has issued the Guidelines on Communal Harmony to the States/UTs in 2008, which, <i>inter alia</i> , delineate steps to be taken to prevent communal violence and steps to be taken to restore peace and order in case of outbreak of communal violence. To maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administrations in a variety of ways like sharing of intelligence, sending alert messages, sending Central Armed Police Forces, including the composite Rapid Action Force created specially to deal with communal situations, to the concerned State Governments on specific requests and in the modernization of the State Police Forces. In addition, the Central Government sends advisories in this regard from time to time. The activities of all organizations having a bearing on communal harmony in the country and are under constant watch of the law enforcement agencies and requisite legal action is taken, wherever necessary.

15. M/o Health and Family Welfare Dissemination of information in vernacular languages

The M/o Health and Family Welfare has advised States/UTs to take effective steps to popularize various health and family welfare services through advocacy and Information Education and Communication (IEC) campaign in Urdu and regional languages in Districts/blocks/towns of minority concentration.

The Department under M/o Health and Family Welfare focuses on addressing the unmet needs for contraception through basket of choices, which are made available to all the citizens in the country. Responsibilities have also been given to ASHAS to deliver contraceptives at door step of the clients. This scheme was launched in 233 high focus Districts of 17 States on 17.07.2011. The scheme has now been expanded to the entire country.

Statement-II

Status of progress of the schemes, meant for education, implemented by the Ministry of Human Resource Development during 2013-14 and 2014-15

Implementing Ministry	Scheme	Physical (Nos.)				Financial (₹ in crore)			
		2013-14		2014-15		2013-14		2014-15	
		Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.
1	2	3	4	5	6	7	8	9	10
D/o School Education and Literacy	(A) Sarva Shiksha Abhiyan								
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(D) Rashtriya Madhyamik
Shiksha Abhiyan

For universalization of access to quality education at secondary stage, a scheme called Rashtriya Madhyamik Shiksha Abhiyan (RMSA) has been approved. The scheme envisages preference to minority concentration areas in opening of Government schools. State Governments have been advised to accord priority to setting up new/upgraded schools in minority concentration areas while appraising proposals under this scheme.

Since implementation of RMSA from 2009-10 up to 31.03.2015, out of 10,512 new schools approved at National level, 1,184 (11.26%) have been approved in minority concentration areas. Besides, 2,369 existing secondary schools located in MCDs have also been sanctioned for strengthening under the programme till August 2014 (utilization of funds not collated separately in respect of minority proposals).

(E) Saakshar Bharat/Maulana
Azad Taleem-e-Balighan

The Department of School Education & Literacy has launched 'Saakshar Bharat' the new variant of the National Literacy Mission on 08.09.2009 for implementation during the 11th Plan with an objective to make 70 million non-literate adults literate by the end of the Plan. The scheme has special focus on women, belonging to Minorities. It is proposed to cover 12 million Muslim (10 million women and 2 million men) under the programme. Saakshar Bharat is being implemented in 372 districts out of 410 eligible districts where adult female literacy is 50% or below as per 2001 Census.

Maulana Azad Taleem-e-Balighan, a target focused approach under overall umbrella of Saakshar Bharat Programme has been launched in February 2014 to improve literacy in Muslims, especially in women. As Mass Mobilization Campaign has been designed keeping all forms of media (print and electronic), folk, cultural and religious events popular in the Muslim community are to be utilized for generating demand for literacy and propagating its benefits. Under this campaign, State Resource Centres (SRCs) have been set up in 11 States comprising of 61 MCDs have been covered under Saakshar Bharat. MHRD has informed that a suitable budget provision has been kept in the annual action plans of SRCs approved by NLMA (National Literacy Mission Authority) for 2014-15.

Districts; benefitting approximately 60.37 lakh children in 29116 schools in MCDs and special focused districts (utilization of funds not collated separately in respect of minority proposals).

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